

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/1269/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Indira Barman,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the 3rd March, 2018.

Sub:- **Casual leave along with headquarter leave permission.**

Refs:- Your letter No. DJB.1-11/2018/804, dated 23.02.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 03.03.2018 along with head quarter leave permission from the afternoon of 28.02.2018 till the morning of 05.03.2018 has been granted/ ~~rejected~~.

Yours faithfully,

[Handwritten Signature]

JOINT REGISTRAR (VIGILANCE)

[Handwritten Signature]
26/02/18